

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO.HC.VII-75/1998/4190/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Thaneswar Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati, the 12<sup>th</sup> November, 2020.

Sub:- **Station leave permission.**

Ref:- Letter No. DJ.XII-2/2019-2020/3967/E Dated 11.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the Head quarter, with the official vehicle, at your own cost, from the evening of 12.11.2020 till the morning of 17.11.2020, has been granted. Further, the Additional District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-75/1998/4191/A, dated 12.11.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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